


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**


**SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)  
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 61/9/HDB/2020
NAME OF THE COMPANY	Netxcell Ltd
NAME OF THE PETITIONER(S)	Airhub Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Netxcell Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Punnaiah Reddy	Advocate		

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. GOPALA KRISHNA	ASST	9848050933	

**ORDER**

Counsel for both sides are present.

List the matter for hearing on 19.04.2021.



**MEMBER (TECHNICAL)**



**MEMBER(JUDICIAL)**

Pavani